

Inter-State Water Disputes

1115. PROF. P.J. KURIEN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any dispute between the State Governments of Kerala and Tamil Nadu in respect of sharing of water of several rivers;

(b) if so, the details thereof;

(c) whether any request has been received by the Union Government from any State Government to intervene and solve the dispute; and

(d) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) to (d) Dispute in respect of sharing of water of river Cauvery amongst the States of Tamil Nadu, Karnataka and Kerala and Union Territory of Pondicherry is being adjudicated by Cauvery Water Disputes Tribunal (CWDT).

Besides this, there was an agreement between Kerala and Tamil Nadu with effect from 01.11.98, on sharing of waters of the rivers as under:

(i) Anamalayar and Nirar, tributaries of the Periyar river;

(ii) Sholayar, Parambikulam Ar, Thunacadavu Ar, Perivaripallam Ar and Thekkady Ar, which are tributaries of the Calakudy river; and

(iii) Palar and Aliyar which are tributaries of the Bharathapuzha.

This agreement provided for a review at the expiry of 30 years from 01.11.1958 and once in thirty years thereafter. Central intervention was not considered necessary as both the States have proposed bilateral discussions.

Prawn Culture

1116. SHRI BIKRAM DEO KESHARI: Will the PRIME MINISTER be pleased to state:

(a) the names of the States where there is great scope for promoting prawn culture;

(b) the assistance given to these States during the last three years, State-wise;

(c) the total export of prawn from each of these States during the above period; and

(d) the amount spent on prawn hatcheries during the said period in these States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) An area of about 1.2 million hectares has been estimated in the coastal states of the country where scope exists for promoting shrimp culture.

(b) The assistance given to the coastal States under the Centrally Sponsored Scheme "Integrated Brackishwater Fish Farm Development" for development of shrimp culture during 1996-97, 1997-98 and 1998-99 (till 28.2.1999) is given in the attached Statement-I.

(c) Port-wise export of prawn during the past three years is given in attached Statement-II.

(d) Prawn hatcheries have been mainly set up in the private sector. The Marine Products Export Development Authority under the Ministry of Commerce has spent Rs. 116.50 lakhs towards subsidy assistance for setting up of shrimp hatcheries in the States of West Bengal, Orissa, Andhra Pradesh and Kerala during 1996-97. During the year 1997-98 a sum of Rs. 175 lakhs has been spent for this purpose in the States of Orissa, Andhra Pradesh, Tamil Nadu and Kerala. No funds have so far been released during 1998-99.

Statement-I

Assistance given to States during 1996-97 to 1998-99 under the Centrally Sponsored Scheme "Integrated Brackishwater Fish Farm Development"

(Rs. in lakh)

| Sl. No. | Name of the State | 1996-97 | 1997-98 | 1998-99 (till 28.2.99) |
|--------------|----------------------------|---------------|--------------|------------------------|
| 1. | Andhra Pradesh | 48.78 | — | — |
| 2. | Gujarat | 6.50 | 7.50 | 20.22 |
| 3. | Goa | 13.06 | 2.00 | 2.00 |
| 4. | Karnataka | 2.00 | 16.50 | 12.88 |
| 5. | Kerala | 45.00 | 45.00 | 25.466 |
| 6. | Maharashtra | 21.17 | — | 23.074 |
| 7. | Orissa | 25.05 | 3.07 | 16.38 |
| 8. | Pondicherry | — | — | — |
| 9. | Tamil Nadu | — | — | — |
| 10. | West Bengal | 61.13 | — | — |
| 11. | Andaman & Nicobar Islands. | — | — | — |
| Total | | 222.69 | 74.07 | 100.00 |

Statement-II
Port-wise Prawn Export

(Q: Qty. in M. Tons, V: Value in Rs. Crores)

| Name of Ports | | 1998 | 1997 | 1996 |
|---------------|---|--------|--------|--------|
| 1 | | 2 | 3 | 4 |
| Kandla | Q | 1499 | 2246 | 1827 |
| | V | 27.00 | 37.56 | 28.52 |
| Porbandar | Q | 3614 | 4684 | 3733 |
| | V | 65.02 | 84.09 | 58.34 |
| Mumbai Port | Q | 6548 | 8604 | 4708 |
| | V | 156.93 | 191.53 | 89.20 |
| JNP | Q | 6633 | 4752 | 7511 |
| | V | 137.10 | 96.50 | 128.99 |
| Goa | Q | 188 | 997 | 1136 |
| | V | 4.06 | 23.13 | 21.48 |
| Mangalore | Q | 5 | 1 | 78 |
| | V | 0.66 | 0.09 | 8.06 |
| Kochi | Q | 26218 | 32644 | 32696 |
| | V | 500.73 | 587.35 | 511.86 |

| 1 | | 2 | 3 | 4 |
|---------------|---|----------------|----------------|----------------|
| Tuticorin | Q | 6564 | 5405 | 4052 |
| | V | 245.83 | 195.40 | 137.97 |
| Chennai | Q | 21856 | 19948 | 19412 |
| | V | 964.78 | 845.78 | 709.86 |
| Visakhapatnam | Q | 19083 | 16716 | 16013 |
| | V | 884.51 | 681.99 | 546.95 |
| Calcutta | Q | 8994 | 10296 | 12300 |
| | V | 391.30 | 365.78 | 392.56 |
| Trivandrum | Q | 4 | 4 | 3 |
| | V | 0.16 | 0.33 | 0.12 |
| Total | Q | 101106 | 106297 | 103469 |
| | V | 3378.08 | 3109.53 | 2631.91 |

[Translation]

Krishi Par Kabje Ka Shadyantra

1117. SHRI GANGA CHARAN RAJPUT: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn towards the news-item captioned "Bejjon Mein Chuhe ke Jeen Dalkar Krishi Par Kabje Ka Shadyantra" appearing in the Daily 'Hindustan' on January 30, 1999;

(b) if so, the details of the facts reported therein alongwith the reaction of the Government in this regard; and

(c) the action being taken by the Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) This Department has not received any such report.

(b) and (c) Question does not arise.